

These amounts are being utilised for the provision of technical staff and subsidy on plant protection chemicals and equipment as also the cost of demonstration in respect of cotton and groundnut. In addition, cost of seedlings, barns and wells is being subsidized in respect of tobacco.

(iii) Three smaller teams of technical and field officers of the Centre visited nine districts in the State and assessed prospects of Rabi Food and Cash Crops in those areas and made suitable recommendations to State Govt. for augmenting agricultural produce during this season.

(iv) Assistance in timely movement of fertiliser etc. as required by the State Government was also given.

American Foundations in Educational Field

*160. SHRI RATTANLAL BRAHMAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of private American foundations that are providing finance or active help in the educational field in India; and

(b) if so, what is the criteria for allowing such private foreign organisations to function in this country ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D. P. YADAVA): (a) and (b). The required information is being collected and will be laid on the Table of the Sabha in due course.

Number of Cases Involving Untouchability Offences Act

*163. SHRI BAKSI NAYAK : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the total number of cases involving offences under the untouchability Offences Act during the current year in various parts of the country;

(b) the action, if any, taken in this regard by the Central Government; and

(c) whether attention of Government has been invited to an editorial titled "The Plight of Harijans" published in the Statesman of the 8th October, 1971 and if so, the reaction of Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) and (b). These are not readily available and will be laid on the table of the Sabha.

(c) Yes, Sir. The points highlighted are under examination.

Tata Zamindari Abolition Bill Pending for Presidential Assent in Bihar

*165. SHRI M. KATHAMUTHU : SHRI RAMAVATAR SHASTRI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Centre has refused to give clearance to the Tata Zamindari Abolition Bill passed by the Bihar Legislative Assembly; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAIHEB P. SHINDE) : (a) and (b). The Government of India have returned the Bihar Land Reforms (Amendment) Bill, 1970 dealing with the subject to the Government of Bihar for re-consideration of certain legal and Constitutional aspects.

Missing of Books from Delhi University Library

*168. SHRI R. R. SINGH DEO : SHRI HUKAM CHAND KACHWAI :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :